

ITEM NO.9

COURT NO.2

SECTION XIV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 66879/2025

[Arising out of impugned final judgment and order dated 09-07-2025 in WP(C) No. 2418/2021 passed by the High Court of Delhi at New Delhi]

ISHAM SINGH @ ISAM SINGH

Petitioner(s)

VERSUS

THE PROJECT DIRECTOR & ORS.

Respondent(s)

IA No. 334251/2025 - CONDONATION OF DELAY IN FILING

IA No. 334250/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 334249/2025 - EXEMPTION FROM FILING O.T.

Date : 06-01-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH  
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :

Mr. Kshitij Mudgal, AOR  
Mr. Vikalp Mudgal, Adv.  
Mr. Amit Jay Singh, Adv.  
Mr. Ansh Mittal, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following  
O R D E R

Delay condoned.

Issue notice, returnable within four weeks.

(SONIA BHASIN)  
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILLEY)  
ASSISTANT REGISTRAR